

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1020(CHE)/2024

PETITION NUMBER : CP/IB/481/2020

NAME OF THE APPLICANT : Jayashree S Iyer (Liquidator)
M/s. GH0 Agro Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. PCS Ms.Jayashree S Iyer for the Applicant.

This IA has been filed to take on record the 5th Quarterly Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/1020(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk